

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105
IB-83/ND/2021
IA/1629/2021

IN THE MATTER OF:

M/s. S.S Steels
V/s
Regal Emporia Infratech Pvt Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 13.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Dhruv Gupta
For the Respondent :

ORDER

By filing this application, the applicant has prayed for early listing of IB-83/ND/2021.

Heard the Learned counsel appearing for the applicant and perused the averment made in the application.

The office has informed that IB-83/ND/2021 is listed on 27.04.2021. The case has already been listed on 27.04.21. Therefore, we are of the considered view there is no need to prepone the date. **Accordingly, this IA/1629/2021 is dismissed.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)